

46

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 149/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. D. Navinchandra Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME         | DESIGNATION                | SIGNATURE    |
|--------|--------------|----------------------------|--------------|
| (M6)   | RAJESH KUMAR | Advocate<br>for Petitioner | Rajesh Kumar |

ORDER

CSP No.149/230-232/NCLT/MB/MAH/2017

CSP No.150/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.1.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)